## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 154/621A/NCLT/AHM/2016 (New)
CA No. 90/621A/CLB/MB/2013 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

Name of the Company: Gopala Polyplast Ltd.

Section of the Companies Act: Section 383A of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION REPRESENTATION SIGNATURE

1. ALKESH BALAN PROCTISING GUPALA

COMPANY POLYPLAST

SECRETARY LIMITED

## <u>ORDER</u>

Learned CS Mr. Alkesh Jalan present for the petitioner. He submitted that the petitioner is agreeing to the violations.

He requested the Tribunal to take a lenient view of the matter with respect to fine.

List the matter on 30.09.2016 for orders.

(BIKKI RAVEENDRA BABU)

MEMBER JUDICIAL

Dated this the 23<sup>rd</sup> day of September, 2016